BUSINESS ADVISORY COMMITTEE

THIRTY_SEVENTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 16th August, 1965.

The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each :-5 hours (1) The Companies (Second Amendment) Bill, 1964, as reported by Joint Committee. (Consideration and passing) (2) The fress and Registration of Sooks (Amendment) Bill, 1964, 1 hours as passed by Rajya Sabha. (Consideration and passing) (3) The Employees' Provident Funds (Amendment) Bill, 1964, as passed by Rajya Sabha. \ hour (Consideration and passing) hour (4)) The Insurance (Amendment) Bill, 1965. (Consideration and passing) The Coal Mines Provident Fund and Bonus Schemes (Amendment) (5) 3 hours Bill, 1965. (Consideration and passing) The Antiquities (Export Control)
Amendment Bill, 1965. 2 hours (6) (Consideration and passing) (7)The Delhi Land Reforms (Amend-3 hours ment) Bill, 1965. (Consideration and passing) (8) The Seamen's Provident Fund 3 hours Bill, 1965. (Consideration and passing) (9) The Delhi Motor Vehicles | hour Taxation(Amendment) Bill, 1965. (Consideration and passing) (10)The Khudha Bakhsh Oriental 1 hour Public Library Bill, 1965. (Consideration and passing)

The Aligarh Muslim University (Amendment) Bill, 1965. (Consideration and passing)

Discussion on the Resolution given notice of by Sarvashri H.R.Masani and Ranachandra Vithal Bade, M.Ps. seeking disapproval of the Payment of

Sonus Ordinance, 1965. The Payment of Bonus Bill, 1965) (Consideration and passing) 4 hours

5 hours

p. t. 0.

(11)

(12)

(13)

the year 1963-64.

(14) Discussion on the motion regarding
Indo-Pakistan Agreement of June;
1965 relating to Gujarat-West
Pakistan border.

(15) Discussion on the Report of the
University Grants Commission for

- (16) Discussion on the motion regarding 6 hours International situation.
- (17) Discussion on the Resolutions 2 hours seeking dissolution of the Indian Coconut and Indian Cilseeds Committees.
- (18) Discussion and voting on the hour Demands for Excess Grants (Railways) for 1962-63.
- (19) Discussion and voting on the 2 hours Demands for Excess Grants (General) for 1962-63.
- (20) Motion of res-confidence vi tent council of Ministers

Those days

NEW DELHI, A<u>ugust 16, 1965</u> Sravana 25, 1887(Saka) (HUKAM SINGH)
Chairman,
Business Advisory Committee.